

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT 11.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Bhadreshwar Vidyut Pvt Ltd

PETITION NUMBER : CP/IB/106/2021

APPLICATION NUMBER:

- a) IA(IBC)/805(CHE)/2024
- b) IA(IBC)/837(CHE)/2024
- c) IVN.P(IBC)/4/(CHE)/2024
- d) IA(IBC)/419(CHE)/2024
- d) IA(IBC)/812(CHE)/2024
- e) IA(IBC)/813(CHE)/2024
- f) IA(IBC)/852(CHE)/2024
- g) IA(IBC)/1139(CHE)/2023
- h) IA(IBC)/1140(CHE)/2023
- i) IA(IBC)/1444(CHE)/2023
- j) IA/IBC/2173/2023
- k) IA/IBC/319/2024

ORDER

3.a. IA(IBC)/805(CHE)/2024 IN CP/IB/106/2021

3.b. IA(IBC)/837(CHE)/2024 IN CP/IB/106/2021

3.c. IVN.P(IBC)/4/(CHE)/2024 IN CP/IB/106/2021

3.d. IA(IBC)/419(CHE)/2024 IN CP/IB/106/2021

Ld. Sr. Counsel Mr. Abhinav Vasisht is present. Ld. Sr. Counsel Mr. R. Sankaranarayanan for RP. Ld. Sr. Counsel Mr. Ramji Srinivasan for Jindal Power Limited. Ld. Counsel Mr. Harikesh Anirudhan for one of the PRA's in IA(IBC)/806(CHE)/2024. Ld. Counsel Mr. Varun for Committee of Creditors. Ld. Sr. Counsel Mr. Neeraj Malhotra is present in IA(IBC)/805(CHE)/2024. Ld. Counsel Mr. Aditya Sarangarajan is present.

Contd ... 2

List all the applications including IA(IBC)/806(CHE)/2024 at top of the list for hearing on 09.08.2024.

- 3.e. IA(IBC)/812(CHE)/2024 IN CP/IB/106/2021
- 3.f. IA(IBC)/813(CHE)/2024 IN CP/IB/106/2021
- 3.g. IA(IBC)/852(CHE)/2024 IN CP/IB/106/2021
- 3.h. IA(IBC)/1139(CHE)2023 IN CP/IB/106/2021
- 3.i. IA(IBC)/1140(CHE)/2023 IN CP/IB/106/2021
- 3.j. IA(IBC)/1444(CHE)/2023 IN CP/IB/106/2021
- 3.k. IA/IBC/2173/2023 IN CP/IB/106/2021
- 3.l. IA/IBC/319/2024 IN CP/IB/106/2021

List the applications for hearing on **06.08.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk